

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1882 OF 2018 IN
DFR NO. 4063 OF 2018 IN APPEAL NO.160 OF 2016

Dated: 16th January 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s. Print Wizards

.... Appellant(s)

Vs.

Tata Power Delhi Distribution Limited & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Kumar
Mr. Pradeep Bajaj

ORDER

Order is reserved.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Pr/pk